

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)**

**Item No. 102
IA (CA) No. 38/JPR/2022
IA (CA) No. 04/JPR/2023
IA (CA) No. 27/JPR/2023
IA (CA) No. 53/JPR/2023
IA (CA) No. 13/JPR/2024
IA (CA) No. 14/JPR/2024
CP No. 25/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Sudhir Todwal & Ors.

...Petitioners

Versus

Vaibhav Todwal & Ors.

... Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 05.07.2024.

Therefore, the matter is reposted to 07.08.2024.


**(Prabhu Dayal Sewda)
Court Officer**

July 05, 2024